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Title: Presentation of the 36th, 37th and 38th Action Taken Reports of the Public Accounts Committee.

DR. SATYA PAL SINGH (BAGHPAT): Sir, I rise to present the following Reports (Hindi and English versions) of the Public Accounts Committee (2021-22):-*36th Report on “Action Taken by the Government on the observations/Recommendations of the Committee contained in their Twelfth Report (17th Lok Sabha) on “Management of Funds”;

- (1) *37th Report on “Action Taken by the Government on the Observations/Recommendations of the Committee contained in their Thirteenth Report (17th Lok Sabha) on “Doubtful Recovery of Outstanding Dues because of Failure of Fiduciary Duty-Bangalore International Airport Limited, Bangalore (BIAL)”;
- (3) 38th Report on “Action taken by the Government on the Recommendations/Observations of the Committee contained in their 42nd Report (16th Lok Sabha) on “Non-Compliance by Ministries/Departments in Timely Submission of Action Taken Notes on the Non-selected Audit Paragraphs (Civil and other Ministries)”.

- * The Thirty- sixth and Thirty- seventh Reports were presented to Hon'ble Speaker, Lok Sabha on 13th April 2021 under Direction 71A when the House was not in Session and the Speaker ordered the Printing, Publication and Circulation of the Reports under Rule 280 of the Rules of Procedure and Conduct of Business in Lok Sabha. The matter was duly notified vide Lok Sabha Bulletin Part - II No. 2483 dated 15th April, 2021.